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Title: Need to return the land taken over by Indian Rare Earth Ltd. (IRE) to the owners in Kerala and initiate rehabilitation process for them.

SHRI N.K. PREMACHANDRAN (KOLLAM): Indian Rare Earths Ltd. (IRE) has taken over the land for mining beach sand mineral. The land was taken over with a condition that the same will be given back to the owners after completion of the mining. The IRE agreed to return and rehabilitate the owners after the completion of mining. The land is in Puthenthura in Neendakara Village, Karithura and Kovilthottom in Chavara Village and Vellanathuruth in Alappattu Village of Kollam District, Kerala. It is pertinent to note that the land belongs to Puthenthura School has also been taken for mining. The mining process was completed decade back but the IRE failed to hand over the land to the owners and implement the rehabilitation scheme. The local peoples are put to untold hardship due to this violation by IRE. Hence, I urge upon to the Government and Department of Atomic Energy to initiate immediate action to return the land and rehabilitate their owners.